

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

IN THE MATTER OF:

Inovace Automotive Private Limited

Vs.

Registrar of Companies NCT of Delhi & Haryana

Item No.-118
463/252/ND/2020

...APPELLANT

...RESPONDENT

SECTION

U/s 252

Order delivered on 24.12.2020

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)

PRESENT:

For the Appellant

For the OL

For the Intervener

: Mr, Himanshu Harbola, Advocate

:

: Ms. Lakshmi Gurung Sr. St. Counsel along with Mr. Ankit Singh
Advocate

ORDER

Counsel for the Applicant is present. No representation on behalf of the AROC. Counsel for the Income Tax Department is present. Matter stands adjourned to 15.02.2021.

- 5d -
(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)